## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

IB-153/ND/2018

In the matter of:

M/s. 40 Stores Limited

...PETITIONER

SECTION:

**Under Section 252** 

Order delivered on 16.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor

: -

For the Respondent/Corporate Debtor: -

## ORDER

None appears for the petitioner. Post the matter for the appearance of the petitioner on 14.3.2018, failing which, the petition will be dismissed for non-prosecution.

List on 14.3.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 16.2.2018